culated. We are not even aware that they could be introduced tomorrow also. Nothing has been indicated in the age-Ida paper today. We do not know htw this Government is functioning. Everybody in the Government does not know what the light hand is doing. They are unable to see either hand. (*Interruptions*).

THE DEPUTY CHAIRMAN: Sush man, please. (Interruption). For hea ven's sake, It; it not be that on every this., issue, every party has to make Mr. Mathur raised the question. Ιi know your point of order. Please let me run this House. You will read i some rule. I know already that it is a i mistake. Every day, you want to I allowed raise a point of order. two s people from your party. That is enough. (Interruptions). I have to sav that. Ι am just trying (In terruptions)...

SHRI AJIT P. K. JOGI (Madhya?' Pradesh): The Chair has accepted that ft is a mistake. (*Interruptions*).

SHRI DIGVIJAY SINGH: Let the Government say this. (Interruptions).

SHRI AJIT P. K. JOGI: We are ruled by the Chair.

THE DEPUTY CHAIRMAN: Why do we get angery over everything. Is it necessary? *(Interruptions).* It is neither the mistake of the Chair nor of the Secretariat. Let me put the record straight.

SHRI DIGVIJAY SINGH (Bihar): Then, this is the mistake of the Government. (*Interruptions*).

THE DEPUTY CHAIRMAN: I think I have to stand up and then only, everybody will keep quite. (*Interruptions*). Mr. Swaminathan, you spoke enough.

SHRI* G. SWAMINATHAN; It came along with the papers. The Minister did and send the paper directly.*!nterruptions)*. The Secretariat should he responsible far this. (*Inter-*

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THE DEPUTY CHAIRMAN: I am not allowing. Please sit down. Un necessarily, without knowing anything, the Members start having notions If the Minister sends the papers, the Sec retariat circulates them. It is a ai.kod first to list it in the business and technical mistake. The Minister shook! be first to list it thea be asked circulate these papers which is a requirement and the Parliamentary Affairs Minister should have been informed. The Rajya Sabha Secretariat and the Chair have nothing to do with it. That is all. (Interruptions). He has not come. There has to be a motion. (Interruptions). You don't havs to tell me. I know that there has to be a motion. Whatever wrong has taken place has taken place. If he has to come, he has to come to withdraw it finally.

He has to come to the House and move a motion.

Demand for holding UPsC exams in IS Regional languages of India

थी विजय कुमार मल्होस्रा (दिल्ली)ः महोदया, मैं सदन का ध्यान एक बहुत ही गंभीर विषयकी ग्रोर दिलाना चाहता ह। हमारे संविधान में 18 माषामों को राष्टीय भाषाए और भारतीय भाषाएं कहा गया है । इनमें असमी, बगला, तमिल मलयालम, तेलुग, उर्दू,संस्कृत,ये सबभाषाएँ हें परन्त आज संविधान बनने के 40 साल बाद भी, बल्कि 44 साल बाद यहां पर यु०पी०एस०सी० ग्रौर लोक-सेवा ग्रायोग की सभी परीक्षाएं केवल संग्रेजी भाषा में हो रही हैं। ग्रंग्रेजी भाषा की ग्रनिवार्यता उसमें रखी गई है। इस बात की परमीजन नहीं दी गई है कि किसी मन्य भारतीय भाषा के माध्यम से ये परीक्षाएं दी जा सर्के।

उपसभापति महोदया, यह राष्ट्रीय सम की बात है, राष्ट्रीय लज्जा की बात है कि 8 साल से लगातार ये म्रांदोलन हो रहा है कि हमें तमिल में, तेलुगु में, कझड़ में, हिंदी में, गुजराती में, मराठी में, इन भाषाम्रों के माध्यम से भी ये परीक्षाएं देने का मधिकार होना चाहिए परंतु दुर्माग्य यह है कि इस बात को भववाचे के लिए साज गई। पर भूतपूर्व राष्ट्रपति, भूतपूर्व प्रधानमंत्री,भूत-पूर्व उपराज्यपाल क्रीर बहुत से संसद सदस्यों को धरना देना पड़ रहा है ।

महोदया, मैं याद दिलाना चाहुंगा कि यहां पर लोक सभा में 1990 में मैंने यह सवाल जब उठाया था तो कांग्रेस पार्टी के साठे जी ने प्रस्ताव रखा ग्रीर सारे सदन ने सर्वसम्मति से वह प्रस्ताव पारित किया जिसमें सभी दलों के लोग थे। जिसमें कांग्रेस के लोग थे, कम्युनिस्ट पार्टी के लोग थे, जनता दल के लोग थे, इन सभी दलों के लोग थे जिन्होंने सर्वसम्मति सेयह प्रस्ताव पार्थित किया कि लोक सेवा श्रायोग की सभी प्रतियोगिताएं सभी भाषाओं में होनी चाहिए । उसमें केवल अंग्रेजी की ग्रनिवार्यता नहीं होनी चाहिए । परतु कुछ नीकरजाहों ने, कुछ लोगों ने या इस सरकार के सोते रहने से वह अंग्रेजी की अनिवार्यता आज तक चली आ रही है।

[उपसभाध्यक्ष (संचद सिख्ते रखी) पोठासीन हुए]

महोदय, इसके कारण केवल वे लोग जो अंग्रेजी स्कूलों के माध्यम से पढ़ते हैं, जो दून स्कूलों में पढ़तर द्याते हैं, जो स्विस स्कूलों में पढ़ते हैं, जो इग्लैंड के स्कूलों में पढ़ते हैं, वे केवल इस भाषा के माध्यम से वड़े-बड़े पदों पर द्या जाते हैं। इसलिए नहीं घाते कि वे योग्य हें। इसलिए नहीं याते कि उनमें कोई प्रतिमा है बल्कि इसलिए जाते हैं कि उनकी अंग्रेजी ग्रच्छी है। इसलिए जो लोग भारतीय भाषामों के स्कूलों में पढ़ते हैं या प्रपनी मातृभाषा में शिक्षा प्राप्त करते हैं, वह पिछड़ जाते हैं।

उपसभाध्यक्ष महोदय, तीन प्रतिमत लोन बंग्रेजी जानते हैं । उन्होंने ग्रपना यह पकड़जास फैला रखा है । उन्होंने सारे वेग्र के ग्रासन पर प्रपना वर्चस्व बना रखा है। उस के कारण भारतीय भाषाओं को सीखने वाले पिछड़ रहे हैं । इस लिए यू॰पी॰एस॰सी॰ की परोक्षा के अंदर जिसके लिए सदन ने दो बार प्रस्ताव पारित किया, दो बार राष्ट्रपति ने मम्यादेश निकाला, उस के बाद मी क्या बात हैं कि वहां पर केवल चंग्रेजी भाषा में ही परिक्षाएं होती हैं, किसी भारतीय भाषा में परीक्षाएं नहीं देने दी जाती । आखिर कौन सी ताकत है जो कि उस को रखे हुए है। पैं आप से कहना चाहना हं कि कारपोरेशन के स्कलों में या गवर्नमेंट के स्कूलों में करोडों लोग जो ग्रपनी भारतीय भाषाओं के माध्यम से शिक्षा प्राप्त करते हैं उन के साथ ग्रन्थाय क्यों हो रहा है, उनका शोषण क्यों किया जा रहा है, गरीब मध्यम वर्ग के खिलाफ यह विश्वासघात क्यों किया जा रहा है। इस ग्रन्थाय को समाप्त किया जाए और यू०पी०एस०सी० के अंदर ग्रंग्नेजी की ग्रेनिवार्यता खत्म करके सभी भारतीय भाषात्रों को स्थान दिया जाए ।

., . (interruptions)...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Let him complete. Mr. Swaminathan, I will give you the floor. Please take your seat •• (*Interruptions*)... Mrs. Natrajan, I will give you an opportunity to ventilate your point of view... (*Interruptions*). . I will allow you.

SHRI SHANKAR DAYAL SINGH (Bihar): Don't worry. Please hear me first.

उपसभाष्यक्ष महोदय, जो भामसा प्रोफेसर मल्होता जी ने उठाया है मैं कहना चाहता हूं कि उस को सदन में गभीरता से लिया जाए । आज संघ लोक सेवा ग्रायोग, यू०पी०एस०सी० के सामने भारतोय भाषाओं को लोक सेवा भाषोब की परीक्षाओं में मान्यता देने के लिए एक ऐतिहासिक धरना हो रहा है । मुझे याद नहीं है कि आज तक कोई ऐसा घरना या सत्याग्रह हुन्ना हो जिस में भारत के किसी भूतपूर्व राष्ट्रपति ने, भूतपूर्व प्रधान मंत्री ने भाग लिया हो । साथ ही साथ, विपक्षी दलों के नेता भी वहां मौजूद रहे। हमारे इस सदन के श्री चतुरानन भिन्न जी भी वहां आसिल थे। कुलविधुसिंह जो मणिपुर से झाए हैं, वे भी शामिल ये । झौर भी कई लोग भागिल थे। इतना ही नहीं, यहिला सांसद श्रीमती रेणुका चौधरी जी यहां २१ उपस्थित नहीं हैं, उन्होंने भी इस के लिख

[RAJYA SABHA]

ब्लैसिंग्ज भेजीं। कम से कम 60-70 दोनों सदनों के माननीय सदस्य बहां उपस्थित थे। यह मामला लोक सभा में मौर राज्य सभा में उठ चुका है। हमारे जो मित्र दक्षिण से झाते हैं, उनको तकलीफ डोर्न हे और निश्चित रूप है तकलीफ हो -कर्ता है, लेकिन अगर मेरी बात से मेरे आचरण से उन को तकलीफ होती हो तो मैं माफी चाहता हुं, लेकिन मैं एक बात उन को ध्यान से कहना चाहता हूं, जयन्ती नटराजन जी भी सुन लें, कि मैं हिन्दी की लड़ाई नहीं लड़ रहा हूं। हिन्दी तो वहां पर है, अग्रेजी भी है । हम सारे लोग जो कह रहे हैं वह सभी भारतीय भाषाओं के लिए कह रहे हैं चाहे बह तमिल, तेलुगु, मलयालम, कन्नड, असमियां, जंगला, काश्मरी, पंजाबी, उड़िया, उद्र,जो 15 भाषाएं 1992-93 तक भारत के संविधान की अध्टम अनुसूची में है ग्रॉर उसके बाद तोन भा ाएं, नेपाली, कोंकणी मौर मणिपुरी उसमें ग्रौर जुड़ी है। हमारा कहना यह है कि जब यू०पी० एस०सी० की परोक्षाएं पास करके सिबिल सबिस के परीक्षा पास करके कोई लड़का या लड़की जाती हैं, ग्राइ०ए०एस० और भ्राइ०पी०एन० बनकर, तो उसको संबद्ध राज्य में जाकर ग्रप्रजी नें नहीं बल्कि उस प्रांत की भाषा में काम अरना होता है। तो य०पी०एस०सी० में यह होना चाहिए कि कंपल्सरी ग्रगर कुछ हो तो यह भारतीय भाषाएं कंपन्सरी बनानी चाडिएं, ग्रंग्रेजी को नहीं बनाना चाहिए ।

SHRIMATI JAYANTHI NAP\RA-JAN (Tamil Nadu). That is the problem.

श्वी संबद्ध दबाल सिंह : : इस के साथ ही मेरा कहना है कि हमारे जो दक्षिण भारत के सोग हैं, मैं उनको कहना चाहता हूं कि मैं हिन्दी की लड़ाई नहीं लड़ रहा हूं, हिन्दी दहां है अंग्रजी है ... हिन्दी दहां है अंग्रेजी है लेकिन दूसरी भारतीय भाषाएं नहीं हैं । उनको स्थान मिलना चाहिये उपसथाध्यक्ष जी, इस सबंघ में 1968 में भारत सरकार ने यह निर्णय लिया था, दोनों सदनों के संकल्प पर और यूक्रीक एसक्सीक के सामने 88 से धरना प्रखिल सारतीय भाषा संरक्षण परिसंघ का चल रहा है। दुनियां के इतिहास में 6--7 वर्षो तक...

SHRIMATI JAYANTHI NATARA-JAN: Sir,...

THE VICE-CHAIRMAN (SYED SIB-TEY RAZI): Let him finuh.

श्री शंकर दयास सिंह : इस तरह का धरना नहीं हुआ होगा । ज्ञानी जैल सिंह जी वहां बैठे हैं, विश्वनाथ प्रताप सिंह जा बैठे हैं, देवीलास जी बैठे हैं, अप्रत बिहारों वाजपेयी जी बैठे हें, कांग्रेस के एक-दो माननीय सांसद बैठे हें, सभी लांग बँठे हैं। मैं चाहता हूं कि सदन इसको गंभीरतः से ले और गृह मंत्री जो इस वारे में बयान दें। धरने पर जो लोग बैठे हुए हैं उसके बरि में भारत सरकार के गृह मंत्री जा धायें और सदन में बयान दें कि कव तक इस संबंध में फैसला लेंग । वही मेरा कहना है कि आप उनसे कहिंग कि तुएन कल तक सदन में उनकी तरफ ने आश्वासन ग्राना चाहिये ।

SHRIMATI JAYANTHI NATARA-JAN. Sir.. .

THE VIEE-CHAIRMAN (SAYED SIBTEY RAZI): I will allow you.. Shrimati Veena Verma (*lnttrrup-tionsns*)...

श्रीमती बीणा वर्मा (मध्य, प्रदेश)ः उपसभाध्यक्ष गरेवन, मैं माननीय प्रो० मल्होता जी आग शंकर दयाल सिंह जी ने भारतीय भाष कों को लागू करने का जो मुद्दा उठाया है, उससे ग्रंपने को सम्बद्ध करती हं। मैं यह कहना चाहुंगा कि 1990-91 में सतीश चन्द्र कमेटी को यह मैटर सौंपा गया था, तब से यह मैटर विचाराधीन है । संसदीय राजभाषा समिति ग्रपने प्रतिवेदन का तीसरा खंड जव प्रस्तुत किया था तो उसमें यह सिफारिश की थी <mark>ग्रौर यह</mark> कहा गया या कि भारतीय भाषाए लागू हो और झगर अभी ब्रर भारतीय भाषाएँ लागुन हो सर्के तो कम से कम दिकरेंप के रूप में हिन्दी माध्यम जरुजर दियां जानां चाहिये । भेषिम तब से... (व्यवधात)....

चेन्द्र कमेरी, जो वन मैन कमेटी है, वह मभी तक विचाराधोन है ।

SHRIMATI JAYANTHI NATARA-JAN: Sir...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I will give you the floor. Please bear with me. *{Interruptions*}. The Deputy Chairman has already noted your name. So, let it be m-anted. Then 1 will give you the floor.

SHRIMATI JAYANTHI NATARA-JAN: No. I have no objection to Veenaji at all. I want to let her apeak. What I want to say is... *(interruptions)...*

THE VICE-CHAIRMAN (SYED SIBTEY RAZI) Please take your seat. ;Interruptions).. Jayanthiji, pleas

take your seat. I will allow you. When I am promising to. give you the floor, why are you getting so agitated? (*interruptions*)...

e

SHRIMATI JAYANTHI NATARA-. AN: You have not listened to me at all. (Interruptions)...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Let us have her point of view... first Piease sit down.

SHRIMATI JAYANTHI NATARA-JAN: I am not objecting to Veenaji. You hare not given me one minute. This is most unfair. I am not object-ing to her You don't lister to what I am saying.

श्रीनती बोगा दर्भा उपमभाध्यक्ष महोदय. मैं माननीय संसदीय कार्य मंत्री भीमतीं आल्वा जी यहां बैठी हो. उनसे नि देव करूंगी कि 1990-91 से जो सतीण चन्द्र कमेटी की रिपोर्ट विचाराधीम है... (म्यद्यान)...

SHRIMATI JAYANTHI NATARA-JAN: Sir. what is this"

उपुसमाध्यक्ष (सैयद सिम्ते रजी) : ग्लीज, कृपया ... (व्यवधान)... You will also be speaking. Please basur with her (*Interruptions*). All of you take your seats. I have permitted her. (*Interruptions*)...

श्रीभरी वीजा वर्माः संसदीय राज भाषाः समिति.... (अथधान)....

SHRI H. HANUMANTHAPPA (Karnataka): Why are all these Hindi people speaking together? We are not against Hindi.

SHRI DIGVIJAY SINGH (Bihar): Who is speaking here about Hindi? (*Interruptions*)

उपनभाध्यक्ष (श्री खँयद क्लिते रजी): ग्राप कपया बैठिये ।

श्रीमती बीमा बर्मा : उपसभाध्यक्ष सहोदय, संसदीय राजभाषा कमेटी 30 सदस्यों वाली संसदीय समिति है। इस समिति ने जो अपना तीसरा प्रतिवेदन दिया--इस समिति में जो सदस्य हैं वे हर प्रांत ग्रौर हर राज्य के हैं ग्रौर उसमें यह विकल्प दिया यह सहमति ही जाय । तो वन मैन कमेटो पर क्यों इतनाजोर दिया जा रहा है। कब तक यह सतीश अन्द्र कमेटी की रिपोर्ट पर विचार होता रहेगा ग्रौर जो संसदीय राजभाषा समिति का प्रतिवेदन का तींसरा खंड है उस पर कब कार्यवाही होगी? में साननीय मंत्री जो को, यहां पर संसदीय कार्य मंत्री बैठी हैं, मैं चाहुंगी कि वे इस पर प्रकाश डालें।

THE VICE-CHAIRMAN (SYED SIBETY RAZI): Shrimnli Jayanthi Natarajan.

SHRI G. SWAMINATHAN. Why don't you give an opportunity to ihe Opposition? Why are you giving-the chance only to Congress Members?

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I will give you the floor. I have noted your name. I will identify you.

SHRIMATI JAYANTHI NATARA-

JAN (.Tamil Nadu). Thank you very much for permitting me to speak, Sir. I associate myself whole-heartedly with what Professor Vijay Kumar Malhotra has said. I think the Indian languages should be given importance in the UPSC examinations. But I could not disagree more with what Shankar Dayalji said because this is the exact fear of the non-Hindi speaking people of the country. Under the guise that Indian languages should be promoted what Shankar Davalji said was, "Please abolish compulsory English". (Interruptions)...

We are all aware of the rules. You already have the facility of taking the UPSC examination in the Hindi language and the English language. The demand is that it should be in all the national languages. I agree to it whole-heartedly. There is one compulsory English paper. My demand is that it should be retained. It is all very well for Shri Shankar Dayal Singh to say, "Scrap the English paper." (*Interruptions'*)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Please listen to her.

SHRIMATI JAYANTHI NATARA-IAN: Pandit Nehru and successive Governments have given us the assurance that English language will be retained as a link language. Sir, people speaking different languages come to Delhi and participate in the Central Services. If they do not know Hindi, how do we communicate with them? Somebody speaks Assamese, very good. Somebody speaks Tamil, very good. How do Assamese and Tamilians communicate? This is a certain form of language fundamentalism. This imposition of Hindi through the backdoor will not be tolerated by the people of the South. The English language should be retained as a link language. The English language will always remain a link language. We will not allow you to force the Hindi language on us. (Interruptions)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Please sit down, Tnterrup) *tions*) *please bear with me. Shri Mu-rasoli Maran.*

r RAJYA SABHA]

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SHRI MURASOLI MARAN (Tamil Nadu): Sir, I am un-happy about the way in which the Hindi controversy is again raisinng it, head. Yet. I am happy, that at least, the Tamil Nadu Congress people have learnt a Sespon and they are preaching for the continuation of the English langlage. The ideal situation would be when all the 18 'languages become the official languages. We should be able to take the UPSC examination in all the 18 languages. It would be an ideal situation. Our plea is that until and unlese we are able to trasact the nations business in all the 18 languages, the English language should continue. There is no other way. The day If you jettison the English language, there will be danger to the unity of the nation (Interruptions).

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): Not at all... (*Interruptions*).

THE VICE-CHAIRMAN (SYED SIB TEY RAZI): I will allow you. (Interrup tions). Don't be so emotional. (Interruptions). It is a very sensitive issue. Mr. Murasoli Maran is speak ing. Let him complete. (Interrup tions). Let him complete.

SHRI MURASOLI MARAN; Sir, the English language is not my mother tongue. I have no love or affection for the English language. But the English language is a must. It is a necessary. Once Pandit Nehru said, "English is-a window to the world." If you close the English language, then we will be ignored. It is an international language. It is not a colonial language. The situation is not like that. Almost all the countries in the world are now learning the English language. Even the French people who are very affectionate towards their language, are also learning the English language. Therefore, I would say, "Let us rot be hasty." Let us not ... (Interruptions). The English language a boon of Saraswati. Let us no abandon it. If you abandon it, how will we understand one another. It is the only link which is available. Until and unless we attain a situation where all the 18 languages become the

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official languages, the English language should continue. Let us not be so *hasty*. If you become hasty, then the unity of the nation will be in danger. You are jeopardising the unity of the -omitry.

SWAMINATHAN: I am very SHRI G. hippy that hon. Members Shrimati Veena Verma, Shri Shankar Dayal Singh and Prof. Malhotra are advocating for the regional languages. We all agree that the regional languages should find a place in the the court,";-)-. administration of There is no doubt about it: But then we, who are coming from the South, are finding it extremely difficult, except that in Parliament- when we speak, our speech is But, in Question Hour, our translated. people from the South are finding if extremely difficult. If you do not know English, then whatever interpellation you make in the question Hour will not be understood.. (/n-terri'rtions). I am only expressing my feelings. It is because I know English that I am able to interpellate in that language. But there are many Members, in my party itself, who are very good speakers but who to interpellate properly in are not able English during the Question Hour and there is no simultaneous translation at thaj time. If that is the position in Parliament, you can understand the plight of the people who come over here and who do not know Hindi. When I speak to a telephone operator in English, she replies in Hindi. Even if you have to get a ticket at the railway station, when you speak to the clerk in English, he doe;; no? speak in English but he speaks in Hindi only. I had a reeling that they were deliberately doing But, when I happen to talk to some it. people there, they said that they knew Hindi only and that they didn't know English. The situation that has come about in the North is that even though there should be a two-language formula, most of the Hindi-speaking States are now going in for a one-language formula. We have seen the case of Bihar and we also note that in Uttar Pradesh, English has now been relegated to the third place and it is also not compulsory. What they are trying to do is

to relegate it further so that the people in the North need not know English. If ihev do not know English, the people in the South, who may know English only, will not be able to communicate with these people. With all respects to Mr. Shankar Dayal Singh, I would like to say that while he is advocating the prominence and importance of the regional languages. I feel that when you jettison English, there will, then be no linkage between the South and the North. Sir, I, as one who is interested in the congress people, interested in this Government, interested in everything. would only say that when there is a fissiperous tendency prevailing all over the world-even big countries are unnecessarily breaking up and they are getting into a lot of difficulties-we ate very happy that India is united even though we have many problems today, whether economic or any other thing. I would request my friends. "Don't try to create a monster at this stage." Madam, at this stage, I want to point out the feelings among the the South. I am one who is people in personally very compromising and our hon. Chief Minister herself knows Hindi. With. all that, when you start talking like this. my blood boils. People in the South feci that they are being pushed into-the wrong side. As I have already said, you are jettisoning the unity of the country. You are jeopardising the very unity of the country, more SO when the unity of the country should be uppermost in our minds. I would request the hon. Members to give due importance to the regional languages ...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Now, please conclude... *(Interruptions)*. I would request you to conclude.

SHRI G. SWAMINATHAN: Don't create disunity in the country.

SHRI S. MUTHU MANI (Tamil Naduv Sir, I also want to add something, with your permission... (Inter*-mptions*)

THE VICE-CHAIRMAN (SYED *SB*-TRY RAZI): Shri Chaturanan Mistea.

विश्व के नेता (श्री सिकन्दर प्रस्त) : सदर साहिबा मैंने भी गजारिश की है।

श्री चतुरानन मिश्र (बिहार) : 3प-सभाध्यक्ष मद्दोदय, लैंग्वेज का सराल अपने देश में कितना कम्प्लीकेटेड है यह तो इस सदन की बहस मे ही पता चलता है । इतने ग्रादमी बैठे हैं ग्रीर उनमें इतना सेंसिटिव क्वश्चन यह है उमलिये इसको हम लोगों को गंभीरता में लेना चाहिये । ग्रगर कोई ग्रादमी यह कहता है कि दिन्दी ही एकमात ग्राफिश्चिल भाषा हो चिसके लिये हमारे संविधान में लिखा हुग्रा है कि ग्राफिश्चिल लैंग्वेज है लेकिन उसके साथ साथ लिखा हुआ है कि-

Notwithstanding English to continue for official purposes.

श्रीर इसी के मामले में हमारे उस वक्त के प्रधान मंत्री नेहरू जी ने लिखित वादा दे दिया कि इग्लिश लैंग्वेज ठंटीयू करेंगी फार ग्राफिशियल परपजज 1 मैं समझता हूं कि कोई कारण नहीं है जो उन्होंने वादा किया था उसे हम लोग वापस लें, देंट शड नाट बी डन 1

SHRI S. VIDUTHALAI VIRUMBI: (Tamil Nadu): Nehru's assurances have not been put into effect .(*Interrup-tions*)Over the last 40 years, they have failed to implement them.

SHRI CHATURANAN MISHRA: I referred to that also.

1.00 p.m.

That stands. What is the issue at present? On this, T am of the opinion that the Hindi language should not be imposed on non-Hindi-speaking people. Similir-ly, the non-Hindi-speaking people should also not Impose English on the Hindi-speakingpeople. .. (Interruptions) ...

SHRI J. S. RAJU (Tamil Nadu): We are not imposing... (Interruptions)...

is. only a link language... (Interruptions) ...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I request the hon. Members to bear with me. Members have to listen to the point of view of others also. I request all of you to take your scats. Please take your seats. You have to listen to the point of view of others. You cannot do like this... *(Interruption?)*

SHRI CHATURANAN MISHRA: Please listen to me. When I am speaking, why are you interrupting?

THE VICE-CHAIRMAN (SYED SIBTEY RAZI) Mr. Mishra. . . 'interruptions) . . . Mr. Mishra. . . (Interruptions). Mr. Chaturanan Mishra, please address the Chair. You please don't involve yoursolft in cross-talk (Ir.terruptoins) . . . Please lake your seats. I had already given you the floor. You hale to listen to the point of view of others also. Democracy requires us to hear the point of view also. You cannot bulldoze like this. You please take your seats ... {'Interruptions)... I am sorry. You please take your seats. I have given the floor to all of you. It is not fair. You have to listen to the point of view of others. Please take your seats. If you want to say something, if you want to differ from him, I will give you the floor again. But please don't disrupt the proceedings of the House like this. No, I am not permitting 1 am not allowing this. The Chair is on his feet.

SHRI MURASOLI MAR AN: Sir, one minute... (*Interruptions'*) ■.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Maran, you are a very senior Member. I am sorry to remind you this. Please take your seat. This is not fair. You have to hear the point of others also. This is what democracy teaches us- you please take your seat-. (*Interruptions*)... Mr. Murasoli Maran, you are a senior Member. How can I convince you? If you want to say something, I will allow

you later on. I am not going to permit you like this... (Interruptions)... Mr. Mishra, you please finish.

SHRI CHATURANAN MISHRA: Let me finish. I will come to all your questions. If you want to put any qusiion. I will answer it. I want to complete my version.

SHRI S. V1DUTHALAI VIRUJVIB1: This is the plight of the South Indians ' Interruptions)...

THE VICE-CHAIRMAN (SYED-SIBTEY RAZ1):I am sorry that this is not a question of South India. This is a question involving our nation. You should think of everything in that perspective. I am sorry that you are passing such remarks. I and not going to permit such things. I am not going to give you the door like this.

SHRI CHATURANAN MISHRA: I nave already said that the assurance given by Pandit Jawaharlal Nehru should remain.

SHRI MURASOLI MARAN: What is the assurance?

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Mishra plaese try to be brief and make your point of view. This is not a debate. This is not a discussion at all

SHRI CHATURANAN MISHRA: Mr. Vice-Chairman. I would have finished my speech by this time. I have already pointed out that whatever assurance was given, it must remain. Neither should the non-Hindispeaking people impose English on the Hindispeaking people impose Hindi on the non-Hindi-speaking people.

SHRI MURASOLI MARAN: That is where he is twisting the issue (*Interruptions*)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Why don't you alow him to speak?

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SHRI MURASOLI MARAN: Nehru's assurance is that English will continue as long as the non-Hindi people want it. There is no quesction of imposing it.

SHRI CHATURANAN MISHRA: How is being done? In the UPSC examinations, there are certain papers in which people are forced to write in English. It is on record. There are certain paoers in which the questions are in English and people are asked to write in Fnglish alone. This is compulsory.

SHRI MURASOLI MARAN: There is only one paper.

SHRI CHATURANAN MTSHRA: No, not one paper.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Mishra, please try to conclude... (Interruptions)... I will permit you... (Interruptions)...

उपसमाध्यक्ष (सैयद सिखौँ रजी) कृपया समाप्त करें क्ष्योंकि श्रौर लोग. भी हैं।

श्री कतुरातन भिश्र : हम को समाप्त तो करने दें, हम तो समाप्त कर रहे हैं।

Therefore, what we are saying i»... (*Interruptions*)... Just a minute. Therefore, today's dharna is not to make Hindi compulsory. Nothing of the sort.

SHRT S. VIDUTHALAI VIRUMBI: From backdoor.

SHRI CHATURANAN MISHRA; No backdoor. How can the question be through backdoor? (*Interruptions*)

उपसभाष्यक (सैयद सिको रखी) : चतुरानन जी, ग्राप ग्रंपनी बात कह दें । बीच बीच में इंटरेप्संस का जवाब न दें ग्राप ग्रंपनी बात कह दें चतुरानन जी ।

SHRI S. VIDUTHALAI VIRUMBI: In the name of Option, Hindi is being imposed on the South Indians.

SHRI CHATURANAN MISHRA: If that is happening in South India, if that is so. why don't you go in 'dharna,?

SHRI G. SWAMINATHAN. We will go In 'dharna'.

SHRI CHATURANAN MISHRA: If you want, I will support you.

SHRI S. VIDUTHALAI VIRUMBI: la practice, Hindi is being imposed. (*Interruptions*)

उपसभाध्यक्ष (सैयद सिब्से रजी) : चतुरानन जी, ग्राप हमसे बात करें, चेयर से बात करें। उनको भूल जाइए , उनके बारे में चिंता मत कीजिये। मैं उनको देख रहा हूं। ग्राप अपनी बात कहिये।

श्री चतुरानन मिश्र : हम ग्रपनी ही बात मइना चाहते हैं। आगे से कहेंगे तब न, पीछे से कोई कहेगातो कैसे होगा? महोदय, हम बताना चाहते हैं कि ग्राज का धरना इस बात के लिये नहीं है जैसाकि वह लोग कह रहे हैं। सिपल बात यह है कि हिन्दी जोनने वाले या दूसरी भाषा के जानने वाले चाहते हैं मि जहां पर इंगलिस कंपलसरी है, वह कंपलसरी न हो । ग्रगर एक पेपर ंग्राप रखना चाहेंग इंगलिक का भी तो होगा. लेकिन मैं यह बताना चाहता हूं कि इंगलिश की स्थिति बदल गयी है। हमारी नाथ ईस्ट की कुछ स्टेटभ ने इंगलिश কা एडाप्ट कर लिया है।

उपसभाध्यक (संयद सिग्ते रजी) : अब म्राप समाप्त कीजिये ।

श्री चतुरानन मिश्र : रीजनल लेंग्वेज का जो प्रोविजन था, उसको एडाप्ट कर लिया है और हम उनके प्रति भी भाव-कता से नहीं जाना चाहते हैं ग्रौर न मैं इस वात को भी कहना चाहता हं कि श्रंग्रेजी के बारे में यदि कोई बात करता गुलामी की है, तो वह बात करता है या दलाल है। इस सब के हम सख्त खिलाफ है, लेकिन हमने ग्रापसे साफ-साफ कह दिया है कि दो बात स्पष्ट होनी चाहिये कि न हम ग्रापको हिन्दी लादेंगे ग्रौर न भाग हम पर ग्रंग्रेजी लादिये ।

उपसमाध्यक्ष (संयद सिब्ते रजी) : श्री जपपाल रेड्डी ।

श्री चतुरानः सिश्रः दोनों भिलकर देश को आगे ले जायें और इसोलिये मैं अपना सुझाव देता हूं कि प्रधानमंत्री को प्रवित्तंब तमाम चीक निनिस्टर को मीटिंग, पालिटिकल पार्टीज की मीटिंग बुलानी चाहिये क्योंकि साउथ के लोग भी एजीटेटेड हैं, हिन्दी वाले भी एजीटेड हैं । ऐसे बक्त में लीडरशित को फेन नहीं करना चाहिये और कोई रास्ता निकालनः चाहिये ।

SHRI S. JAIPAL REDDY (Andhra Pradesh); Mr. Vice-Chairman, *Sir*, I am from South India. But I did not find any contradiction between the position taken by Prof. Malhotra, Shidkar Dayal Singhji and others and the position taken by Mrs. Jayanthi Natrajan, Shri Murasoli Maran and Shri Swami-nathan. I did not find any contradiction. My powers of understanding may be, perhaps, limited. The question today is very limited.

SHRI SHANKAR DAYAL SINGH: I do not agree. It is unlimited.

SHRI S. JAIPAL REDDY: The question today is very limited. The UPSC should take care of the regional laagu-ages. There is no need to pit regional languages or Hindi against English. (*Interruptions*)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mrs. Alva, if you want to intervene just now, I can give you the floor.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): I have to go to the other House also. They are catting me because of the same thing....

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I got your name. But you said that you will speak at the end..

SHRIMATI MARGARET ALVA: Let me clarify and go.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): There are two more Members who want to speak. If you want to intervene just now I can ask Mr. Reddy to sit down, and you can intervene.

SHRI S. JAIPAL REDDY; I will speak Saler.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): She has to go to the other House. Let her lake the floor.

SHRIMATI MARGARET ALVA: Sir,, there are a few points which have been raised, and we are also aware of the agitation that has been referred to. I would! like to make one or two issues clear so that, probably, a lot of confusion which has been created could be sorted *out*. Eight years ago, for what is known as the Civil Services Examination Which covers 27 Services, all the languages of the Eighth Schedule were introduced. You can take the examination in any of these languages what is known as the Civil Services Examination. Since the last eight years, his facility is available. This facility is available ... (Interruptions).

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Let her complete. I request you. Let her complete her statement.

SHRIMATI MARGARET ALVA: This is the Combined Civil Services Examination which covers 27 services like the IAS, the IPS, the Foreign Service. There are 27 Services. Besides this, there are other examinations also For instance, for the Engineering Services, since most of the technical terms are in English, it is still conducted in English because everybody in the country is not able to switch over to all these languages for technical services. But there is a demand, and I concede there is a demand, that every examination that is being conducted should be conducted in other languages. I would say without hesitation that the Satish

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Chandra Committee which has been mentioned has made recommendations. We are in the process of switching over. I cannot say in one day because it takes a certain process to conduct these examinations in so languages. I assure you that manv none of us is against all the languages being given an equal place in conducting Civil Services Examinations, Give me a little I cannot here go through the details time of where and how we are processing it; but we are in the process of implementing the recommendations of the Satish Chandra Committee. But there is a second issue on which I would admit. I come from the South. I am not anti-Hindi. I had Hindi as second language for my B. A. Coming from the South, I am not taking a position on this. I am saving still there as a that English paper is compulsory paper. But let me clarify it. It is 10+2 level for the Civil Services Examination and it is a qualifying exam. Marks are not added for ranking. So, the rank is not affected whether you get 60 marks oi yon get qualifying 30 or 35 marks. Please realise that for the present, as long as so much of the work of the Union Government is taking Place in English not because we chose it but because we had 200 years of British rule due to which all the records and files are still in Engfor the present, lish—we have to, without cutting the link of being able to communicate with each other in the country. use English up to a point. We have Hindi Salahkar Samitis. We have them in the We are trying to bring Ministries in train people both in English typewriters. and in Hindi, and so on.

SHRT SIKANDER BAKHAT: I waat you to yield for half a minute. Has somebody from the Government gone to that place of dharna and given this sort of an assurance?

SHRIMATI MARGARET ALVA: I am sorry. I am very clear that these issues cannot be settled by the roadside or in dhamas. I am very sorry.

PROF. VIJAY KUMAR MALHOTRA: .Not today, but for eight years

it has been there. Satisli Chandra Committee report is there for the last four years.

SHRIMATI MARGARET ALVA: Mr. Malhotra, you have reports of various committees and your own Poll Reforms committee's reports are lying, Have you been able to come to a conclusion within ore year or half a year? You have to carry all the States with you. I am sorry. This is not a question which concerns'. . . (Interruptions). I an sorry. On every question of examination reforms-because they are All India Services in which all the States are participating-I have to-and it is required of us to-consult all those involved, and I can assure yon that the process has been gone through, a consensus has emerged and the issue is in the final stages of implementation. But I would certainly say even today that we are not corsidering abolishing the English paper because the assurance has been given that link language will continue and we stand by it.

SHRI S. JAIPAL REDDY: Mr. Vice-Chairman, I had not completed.

THg VICE-CHAIRMAN (SYED'

SIBTEY RAZI). I think the matter ends. The Government has made the position clear. You have been able to draw the attention of the Government to the dharna. Do you still want to say something? She has clarified the stand of the Government. Mr. Jaipai Reddy, I will give you just two minutes.

SHRI S. JAIPAL REDDY; Sir, today, Ave allowed language to become a bone of contention. The dharna is limited to the question of accelerating the process of introduction of regional languages as the media of examination. There is no question... (Interruptions)

SHRIMATI MARGARET ALVA: In other exams, it is there. (*Interruptions*).

SHRI S. JAIPAL REDDY: I am not reacting to what the hon. Minister has said. I am only trying to moderate what had been talked about earlier.

SHRIMATI MARGARET ALVA: What is there to discuss?

SHRI S. JAIPAL REDDY; There is no need to pit the regional languages against English. English shall continue. Hindi shall continue. In addition to these two the regional languages of the country should also be strengthened. That is the idea

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I think that is enough. (Interruptions)

SHRI SIKANDER BAKHT; Please.

SHRI INDER KUMAR GUJRAL: Sir. I will take just half-a-minute.

THE VICE-CHAIRMAN (SYED¹ SIBTEY RAZI); The Leader of the Opposition is on his legs, I have identified him. (Interruptitons)

If all Members are very anxious to make their point of view at this stage, *it* is okay. But this is not a discussion. It has been allowed just as an item in the Zero Hour.

SHRIMATI JAYANTHI NATARA-JAN: Sir, Mr. Jaipal Reddy himself did not understand what he was talking about.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Sikander Bakht, please.

श्वी सिकन्दर धरकाः सदर साहव, मैं एक बहुत ही सुख्तसिर बात अर्ज करूंगा। ...(व्यवधान)...

श्वी अस्तीत सोमी : (मध्य प्रदेश) : ग्रापने उधर से भी सुना, इधर से भी सुना, मध्य में नहीं सुना, हमको भी सुन लीजिये।

उपसमाध्यक्ष : श्रीसैयद सिस्टे ज्जीः ग्राप को भी सूर्वेगे,

श्री सिकन्बर बख्त : सदर साहब, जो जवान मैं बोलता हूं, उसे उर्दू कहा जाता है, बदकिस्मती यह है कि जयपाल रेड्डी साहब

[12 MAY 1994]

साहब, जो बात कहीं है, मैं उसको दोहराना चाहता हूँ कि मल्होत्रासाहब ने ग्रौर शंकर दयाल सिंह जी ने गजो बात उठाई है, वह इतनी मुख्तसिर थी कि लिये इतने जुमले, इस किस्म के उसके खास तौर से पार्लियामेंटरी मिनिस्टर साहिबा की तरफ से भी आये, व खतर नाक हैं, नहीं ग्राने चाहिये थे,। बात सिर्फ इ,तनी मुख्तसिर सी हैं कि अंग्रेजी को ग्रपनी जगह कायम रहना चाहिये, कोई ग्रंग्रेजीकी मुखालिफत नहीं कर रहा, कोई हिन्दी को इक्वीजीशन की बात नहीं रहा, हिन्दी ग्रौर ग्रंग्रेजी केसाथ हीं साथ रीजनल लैंखेज जितनी भी . 8वें ग्रैंड्यूल में हैं, उनमें भी इम्तिहान में बैठकर जवाब देने की इजाजत होनी चाहिये । यह जो बदकिस्मती से भाषा के रकावत के सवालात यहां कह जाते हैं ग्रौर खास तौर से जिम्मेदार लोग जब कहते हैं तो वड़ा दुख होता है। ग्रभी मार्डनाइजेशन का लक्ष्ज इस्तेमाल किया जयपाल रेड्डी साहब ने और बिल्कुल दुरुस्त है कि ख्यामखाह तोड़-मरोड़कर किसी एक जबान को दूसरी जबान के मुकाबले में लाकर खड़ी करने की खुदा के वास्ते कोशिश मत कीजिये। कोई अग्रेजी को हटाने की बात नहीं कर रहा, कोई हिन्दी को हटाने की कोशिश नहीं कर रहा, वे कह रहे हैं अंग्रेजी ग्रौर हिन्दी के साथ-साथ हिन्दुस्तान की तमाम वे जुबानें, जो 8वें शैडयूल में हैं, उनमें भी इम्तिहान में जवाब देने की इजाजत होनी चाहिये । उसके बाद यह इट्रोइयूज करना, कोई हिन्दुस्तान की यूनिटी को खतरा हैं, मेरा ख्याल हें कि इस एटी-च्यूट से ज्यादा बेहतर हिन्दुस्तान की यूनिटी के लिये दूसरा एटीच्यूट हो सकता हीं नहीं कि हमारे लिये तमाम भाषायें, ग्रंग्रेजी समेत, मान्य हों। मुखालिफत किस बात की है? मुख्तसिर बात है और उसके बात का हू: नुष्तापर वात हु वार प्रतक बीच-बीच में यह जुमले कहना कि हमारे ये प्रांत भी हैं, हमारी ये भाषाय हैं, सही नहीं है। मैं उर्दू वाला हुं, उर्दू पर जान देता हूं, लेकिन उर्दू के सवाल को सियासी मन्ध पर लाना मैं उर्दू के खिलाफ गुनाह मानता हू सब जबानें हमारी हैं, ग्राखिर हम यह जहन क्यों नहीं बना सकते ? अगर हमको हिन्दुस्तान की

294] References 454 एकता से इतनी दिलचस्पी है तो हम सब जबानों को ईमानदारी से प्रपनी भाषा क्यों नहीं मान सकते, हम उनका एहतराम क्यों नहीं कर सकते ? क्षमा करें, सवालात को तोड़ने मरोड़ने की कोशिश नहीं करनी चाहिये । अंग्रेजी की कोशिश नहीं करनी चाहिये । अंग्रेजी की कोई मुखोलिपन्त नहीं है, लेकिन हिन्दुस्तान की तमाम भाषाओं का एहतराम करते हुये उनमें भी जवाब दिये जायें, इसकी बात होनी चाहिये ।

تتری کمکند بخست :صدرحاص بحذابن مي ايلترا يور اسراردوكها **بالماج مبقسمت** کار بنا کار <u>مسالم</u> **ماہیں نے ب**ولیت کمپ*ایے بی اس ک*و وسرازنا محاسبتا بور ملبوتره مله ف الشنكر دل سنك في ف جربات الصابي بے برہ آئیں شہر کھی ک طرناك بطريارة يتصحف أتحا کوتی میزیدی ک المیبوزمیش کی ماست منہیں مررا بسندی ادر انگریزی سے ساقھ برى مراتد ريجنيل لينكو بح يتتبى هي أتطوس ست طرول مي مين النامي على المتحان بي ببطح كرسحاب دسن كالثاذيت مول طيستي بير برب متى سے بھاشا کے رقابت <u>سم سوالات بران بر کم جاتے ہی</u>۔ اور

455 References

†[] Transliteration in Arabic script.

THE VICE-CHAIRMAN (.SYED SIB TEY RAZI: Mr. Hanumanthappa.. (Interruptions). Mrs. Jayanthi Nataraian, please take your seat. (Interruptions)

श्री सिकन्दर बख्त : मापकी प्रावाज मेरे खानों में सगीत बनकर जाती है, इसलिये मैं सुन नहीं सकता तो मुझे तकलीफ होती है । कहिये तो मैं ग्रापकी खिदमत में हाजिर हो जाता हूं।... (स्थवधान)

THE VICE-CHAIRMAN: Mr. Hanumanthappa, please. (Interruptions) All of you, please take you_r seat. (*Interruptions*)

SHRI S. MUTHU MANI: For regional languages, there is no typewriter facility in the Rajya Sabha. (*Interruptions*).

SHRI H. HANUMANTHAPPA (Karnataka): (Spoken in Kannada) ... (In-(Inierniplions).

उपसभाध्यक्ष महोदग, बड़े द्वी दिल से मैं यहां खड़ा हो रहा ह, देख रहा हं कि ब्रापस के सारे भारत के लोग आपस में कैसे लड रहे हैं। क्या हम लड़ने के लिये इधर ग्राये हैं? लड़ने के लिये हमने आजादी को लिया है ? इतने सालों बाद भी हम ग्रापस में लड़ रहे हैं के भाषाओं को लेकर, यह सोचना मह चाहिये । ग्राप ग्रपने दिल खोलकर सोचिये ।

The problem is, some of you speak Hindi, some others do not understand that at all... [Interruptions]... Just a minute,

SHRI SHANKAR DAYAL SINGH: Somei people do not understand English (Interruptions)...

SHRI S. MUTHUMANI: The country has to go *forward*. ..(*Interruptions*)... Then only we can understand and have our rights. ... (*Interruptions*) ..

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Please take your seat.

SHRI H. HANUMANTHAPPA: Some people who talks in Tamil just like Mrs. Jayanthi Natarajan, or jome people who talk in Kannada, like Hanumanthappa, are not understood by the Hindi-speaking people. So, we have to find a way out. The founding fathers of our Constitution gave us something and We have accepted the three-language formula. How long do we protest? Why are you fighting today? It is not he-cause of language. It is because of sharing of services.' That is more important Why are you on dharna today before the UPSC and not at the door-of Parliament House? You have gone to the UPSC because it is a question of Sharing of posts... (Interruptions) ... This is the crux of the problem. It is not a question of the language of Tamil, Hindi, Assamese or Kannada. • • (Interruptions) ... It is the sharing of jobs. Come, let us accept it today, let us split the services according to States on inter se merit. You take on inter se merit, we take on inter se merit, let

the North-East take on *inter se merit* let Assam take on *inter se* merit. Then there is no question of *dharna* before the UPSC. This is the real problem, not language. When I go out. if want a cup of tea,

किसी भी तरह से हम मेनेज कर लेते हें ल⁹¹र भाषा भी नहीं आहिए बाफ भी तमिलनाडु मे गए हें होटल मे गए हें कहते हें जाकर के कि यह क्या है। यह ही जिक है क्या

Even, by signs we are able to do it. Sia it is not a question of language, ft is a question of sharing of resources, *timing* of services, sharing of adminjstra-tion. This is the problem here... (*Interruptions*)...

THE VICE-CHAIRMAN (SYED-SIBTEY RAZI): Prof Dutta.. .(*Interruptions*) ... Now yon listen to the hon. Member from the North-East.

SHRI H. HANUMANTHAPPA.: How honest are we? I am not against any regional language, I am not against Hindi ... (Interruptions) ...

THE VICE-CHAIRMAN; (SYED-SIBTEY RAZI): Mr. Hanumanthappa. I thought you have completed.

SHRI H. HANUMANTHAPPA: I can understand Hindi, I can speak Hindi, I can speak Kannada also. But bow fair are you to the country?

THE VICE-CHAIRMAN (SYED-SIBTEY RAZI): I have identified another Member.

SHRI H. HANUMANTHAPPA: Let us not quarrel on languages. There are basic issues yet to be decided. Let us think on those lines. The whole country is watching what we are doing here. This is not the way.

DR. B. B. DUTTA (Nominated): Sir, what we are afraid of is this, there is a trend—in this discussion also it was quite evident—to downgrade English, to slowly corner English and give Hindi an increasingly upper hand. This kind of a manipulation will create a danger for the nation.

See what the picture in the North-East is. We have got so many North-Eastern States. Their State language is

English. And the numerous tribal com* inanities are using English as their link language. In, the State Assemblies, the entire deliberations of those Assemblies are being conducted in English. Those States are demanding inclusion of Eng>lish in the Eighth Schedule itself. the House that English, must inform after the British had left India, is no longer a foreign language. It is an Some of the brightest Indian language. sons and daughters of this country have written in English. You see the publi Beautiful English literature cations. has come up from the Indians not from the Englishmen English medium schools are multiplying and spreading into inte rior areas We should not forget all these things. We should not take a myopic view of India. Our vision of India, should be about India as it not is, of trumdated India, а not merely a part of it, the Northern India, the Southern India or the Eastern India. We should have a clear vision of the country. For God's sake, don't bring in this issue. we have the highest respect for all the eminent leaders sitting¹ there. We have the highest regard for Hindi. We understand Hindi easily .. .(Interruptions).

THE VICE-CHAIRMAN (SYED-SIBTEY RAZI): All right. Try to be brief.

DR. B. B. DUTTA: Don't try to push... (*Interruptions*).

THE VICE-CHAIRMAN: It is not a discussion... (*Interruptions*).

SHRI DIGVIJAY SINGH) (Bihar): Mrs. Alva you should go to the Lok Sabha. Why are you silting here?.-. (*Interruptions*)

मारग्रेट श्रल्वाजीको तो लोक सभा में जाना था, ये यहां बैठी हुई हैं। उस समय तो हम लोगों के बोलने पर ग्रापने कहा कि इनको लोक सभा में जाना है। ग्राब ये नहीं रहेंगी?

श्री शंकर दयाल सिंह : आपको सुनने के लिए बैठी हैं तो आप खुश होइये। श्री दिग्विजय सिंह : महोदय, मैं इस बात को मामता हूं कि देश में पहले

†[]Tnttasliteration in Arabic Script.

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े ही बहुत समस्यायें मौजुद हैं। इसलिये ऐसा कोई सवाल उठाने का मेरा मतलब नहीं है जिससे तनाव बढ़े। मैं शुरू में ही यह बात कहना चाहता हूं लेकिन जिन लोगों ने इस सवाल को उठाया था, विजय कुमार मल्होत्रा और शंकर दयाल सिंह जी ने, उसका एक बडा ही सीमित दायरा या कि भारतीय भाषाओं का सम्मान हर जगह इन परीक्षाओं में होना चाहिये । रीजनल लैंक्वेजेज का भी होना चाहिये । अग्रेजी अपनी जगह पर है, हिन्दी पहले से वहां पर है। न थे ग्रग्रेजी का मामला है, न ये हिन्दी का मामला है । यह तो जिन लोगों की ग्रास्था है कि कुछ लोग ऐसे होते हैं जो न हिन्दी आने न प्रग्नेजी जानें, उनके लिये है कि वे अपनी रीजनल भाषाओं में भी अपनी बातों को ग्रच्छो तरह से व्यक्त कर सकते हैं । इसलिये हम इम्लहान में इनको यह सुविधादी जाय । इसके ग्रजाता इसका कोई मलजव नहीं है लेकिन यहां साहौल इस तरह से व्यल दिया गया जैसे कोई प्रग्रेजी, हिन्दी पर धोपना चाहता है, अग्रेजी नहीं रहेगी तो यह देण नहीं चलेगा (ज्यवधान) 5,000 साल की सभ्यता है इस देश की । अप्रेजी 200 साल पहले इन देश में आई है। पांच हजार से यह देश चल रहा है बिन्त अग्रेजी शाशों के ... (व्यवधान)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): No,, no. Please. (*Interruptions*).. .*Please* Mr. Vinimbi, Mr. Virumbi, please take your seat. Don't be excited.

श्वी सिकन्दर बख्त : सदर साहब, हमें यह तो मालूम हो जाय कि खफा किस बात पर है ? किस बात से खफा हैं मालूम हो जाये तो हम छोड़ देंगे...(व्यवधान)

متری سکندریخت : صدرصاحب . سمیں میرتومعلوم مهرجا شے کونفاکس بات پر میں کسیں بات سے نفا ہی معلوم سروجائے توسم تحیور دیں گھے۔ .. طاخلت،

भी बिश्विजय सिंह : उपसभाध्यक्ष महोदय, सिकन्दर बख्त साहब ने बिल्कुल सही बात कही । उर्दू इस देश की जंग-ए-ग्राजादी की भाषा यो । कहां की ग्राप बात कर रहे हैं ? ग्राजादी की लड़ाई लड़ने वाले जितने लोग हिन्दी जानते थे, वे उर्दू में प्रपने भाषण देते थे । पडित जवाहर लाल नेहरू के भाषण देखे जायें तो ग्राघे से ज्यादा भाषण उर्द में होते थे ।

उपसमाध्यक्ष (संयद क्रिक्ते रजी) : ग्राप ग्रापना प्वाइट अला दीजिये ।



श्री दिग्विषय सिंह : महोदय, मैं विनम्प्रता से सरकार से यह कह रहा था कि इसमें कोई राजनीति का सवाल नहीं है। जानी जैल मिंह जी को धभी कुछ झौर नहीं बतना हैं। जितना बना था, बन चुकि, बह बहुन देश उपलब्धि है। उससे प्राने कुछ नहीं बना हैं उनकों। मैं यह कहना चाहता ह कि सरकार को ऐसे सवालों पर गभीरता से सोचना बाहिये और उचित सम्मान के माथ इन वातों को रखना चाहिये। वस में इतना ही कहना चाहता था।

भी अगडीत प्रताव मायुर (उत्तर प्रदेश) : महोदय, क्या यह बहर, इस तरह से चलती रहेगी ? इस बहस को बन्द किया जाये । इस बहर, को बन्द करिये ।

अयसभाध्यक्ष (सैयद सिक्से रजी): जी, हां। वैसे भी ग्रव लंच का वक्स हो रहा हैं । गुजराल जी, ब्राप बोलिये।

SHRI INDER KUMAR GUJRAL: Sir, I will take a couple of minutes only to point out three things. One, of con-se. is that I belong to the dimi-nishng community of those who have participated in the freedom struggle. I am also one of those who have sat in this House for long enough years

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seeing these debates go on. I am also Chairman of a Committee which was called Gujral Committee on Urdu. When we examined Urdu, we did not examine Urdu. We examined the problems of Indian languages, their place in our life and their future. What was our basic presumption? The basic presumption of freedom struggle, thg basis presumption of what put us together. And I do not agree with my friend [hat we had never broken in the past.

SHRI DIGVIJAY SINGH: Not because of language, Sir.

SHRI INDER KUMAR GUJRAL: It may not be important. The unity of India is the primary source. I bow my head before our forefathers and these who framed the Constitution. They saw the vision of a diverse India. They saw the diversity of Indian language". They knew that we have to find a common factor; and they found it. What did they find? They found two things. One. of course, is the equal status for all Indian languages. And recuse of historical reasons English has come in. it is there. So we also nut it in the Eighth Schedule. Therefore, it has become a language of com-munication between us, rightly or-wrong-ly. I am talking of history only. Now. we come to a different stage. That was how do de talk to each other? Therefore, the idea of a three-language formula was perceived. If is a misfortune-T am riot blaming anybody-that the threelanguage formula has not been implemented honestly in any part of the country. This is a fact. This is also a fact that although we are moving towards creating a new type of Indianness, which is correct, we are trying to understand and lnd amongst ourselves the highest common factor. We are under different stresses and strains- the. stresses caused by the unequal economic development, the stresses caused by all of us to get into the position of power and authority. It is correct, is nothing wrong in it. At the same time, we are trying to see the world changing. We cannot now shut our

^{†[]} Transliteration in Arabic Script.

doors and sit inside. I entirely endorse what my friend, the Minister, has said. I think this is the right policy to follow that all languages are available and all languages should be available. But, let us not become prisoners of the past in one sense that even if people talk of the moon, we shall talk in a language which does not spell that out. Let us try to build the language, languages cannot be built overnight. People take centuries and centuries particularly to make a language modern and particularly to make a method of communication of the modem urges of the humanity. I, therefore, feel and appeal, if I may, with your permission, Sir,-and I do so, if you kindly give me some credit for being in that age group, which is slightly senior to others- I urge this debate must end on one note. And that note is we are Indians first, we are Indians last. All languages are ours and all shall prosper.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): The matter ends here. We adjourn for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-three minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock, The Vice-Chairman (Mist Saroj Khaparde) in the Chair.

The payment of gratuity (Amendment) Bill, 1993.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Honourable Members before we take up Speciai Mentions, first we will take up the legislative businesg. Shri P. A. Sangma.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Madam Vice-Chairperson,I move;

"That the following amendments made by the Lok Sabha in the Payment of Gratunty (Amendment) Bill, 1994, be taken into consideration, namely:----

Enacting Formula

1. Page 1, line 1 for 'Forty-fourth' substitute "Fortyfifth'

Clause-l

 Page, 1, line 4.for '199'3' substitute '1994'

The question was put and the motion was adopted.

SHRI P. A. SANGMA; I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to*

The question was put and the motion was adopted.

Formation of Committee for Centenary Celebration of Acharya Vinoba Bhave

SPECIAL MENTIONS

श्री संकर दयाल सिंह (चिहार) : उप-सभाध्यक्ष जी. मैं इस विशेष उल्लेख के अन्तर्गत आज जिस बात की म्रोर सरकार और राष्ट्र का ध्यान दिलाना चाहता हं, उसमें मैं समझता हू कि पूरा सदन मेरे साथ रहेगा । महोदया, म्राचार्य विनोबा भावे की शताब्दी ग्रा रही है ग्रीर इसलिवे मैं चाहता हू कि सरकार इस बात पर गभीरता से सोचे कि माचार्य विनोबा भावे शताब्दी समारोह के लिये एक राष्ट्रीय समिति का गठन हो । राष्ट्रीय समिति का का ही गठन न हो बल्कि ग्राचार्य विनोबा भावें ने जिन नैतिक मुल्यों, जिन कार्यों और जिन सर्वोदय सिद्धांतों के लिये कार्य किया है, उसके अनुसार सरकार प्रतिबद्ध रूप से कार्य करे । उपसभाष्यक्ष जी. राजनीति इस समय मूल्यहीन होती जा रही है। नैतिक मूल्यों का जिस तरह से होस हो रहा है, ऐसे समय में माचार्यू विनोबा भावे की बताब्दी पगर इस छने डद्देव्यों